

LOK SABHA

STARRED QUESTION No. 188

TO BE ANSWERED ON 2nd August, 2021

City Gas Distribution

*188. SHRIMATI MAHUA MOITRA:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether there is an increasing demand for natural gas all over the country, if so, the Geographical Area (GA) and Entity-wise details of the City Gas Distribution-Bid-5, 6, 7, 8 and 9 of PNG home connections and CNG stations promised versus delivered of all entities;
- (b) the details of penalty regime for any shortfall;
- (c) the details of penalty accrued/charged to these entities till date and end date of marketing and infrastructure exclusivity for each GA;
- (d) the expected date of implementation of unified tariff in the country; and
- (e) the expected date of implementation of domestic gas marketing and pricing freedom i.e. removal of cap on price?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री

(श्री हरदीप सिंह पुरी)

**MINISTER IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI HARDEEP S PURI)**

- (a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. *188 ASKED BY SHRIMATI MAHUA MOITRA, MP TO BE ANSWERED ON 2ND AUGUST, 2021.

(a) Yes, The Geographical Area (GA) and entity wise details of City Gas Distribution (CGD) network authorized under 5th to 9th bidding round is Annexure-1.

(b) and (c) Petroleum and Natural Gas Regulatory Board (PNGRB) may initiate penal action as per Authorizing Entities to Lay, Build, Operate or Expand City or Local Natural Gas Distribution Networks Regulations, 2008. In this regard, details of the penalties imposed on CGD entities are given in Annexure-2.

The Board may decide on the period of exclusivity to lay, build, operate or expand a city or local natural gas distribution network for such number of years as it may be order, determine in accordance with the principles laid down by the regulations made by it, in a transparent manner while fully protecting the consumer interests.

(d) PNGRB has notified Petroleum and Natural Gas Regulatory Board (*Determination of Natural Gas Pipeline Tariff*) Second Amendment Regulations, 2020 (Unified Tariff Regulations) on 23.11.2020 coming into force on the date appointed by the Board in the official gazette.

(e) Presently, there is no proposal to remove ceiling on the price.

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO. 188
TO BE ANSWERED ON 2ND AUGUST, 2021 REGARDING CITY GAS DISTRIBUTION.**

Details of CGD Networks

S.No	Unique GA ID	Authorized CGD Entity	MWP Targets (Cummulative)		Achievement (Cummulative) - 31.05.2021	
			PNG Domestic connections	CNG Stations	PNG Domestic connections	CNG Stations
1	5.01	Indian-Oil Adani Gas Private Limited	15,429	NA	10,196	6
2	5.02	Haridwar Natural Gas Private Limited	16,905	NA	22,361	4
3	5.03	Godavari Gas Private Limited	60,934	NA	49,777	15
4	5.04	Godavari Gas Private Limited	54,576	NA	51,064	13
5	5.05	Megha Engineering & Infrastructure Limited	32,004	NA	16,926	0
6	5.06	Megha Engineering & Infrastructure Limited	50,837	NA	11,060	15
7	5.07	Indian-Oil Adani Gas Private Limited	19,135	NA	13,462	5
8	5.08	Megha Engineering & Infrastructure Limited	49,193	NA	13,711	2
9	6.01	Gujarat Gas Limited	13,695	NA	1,346	6
10	6.02	Bharat Petroleum Corporation Limited	29,883	NA	8,992	6
11	6.03	Gujarat Gas Limited	14,742	NA	5,318	13
12	6.04	Sabarmati Gas Limited	13,382	NA	13,358	22
13	6.05	Gujarat Gas Limited	1,080	NA	1,121	4
14	6.06	Bharat Petroleum Corporation Limited	6,782	NA	4,950	6
15	6.07	Goa Natural Gas Private Limited	9,588	NA	6,338	5
16	6.08	Gujarat Gas Limited	16,714	NA	2,988	13
17	6.09	IRM Energy Private Limited	28,021	NA	26,000	30
18	6.10	Gujarat Gas Limited	12,650	NA	37,746	30
19	6.11	Gujarat Gas Limited	15,191	NA	16,828	26
20	6.12	IRM Energy Private Limited	5,905	NA	1,452	7
21	6.13	Bharat Petroleum Corporation Limited	11,771	NA	6,150	4
22	6.14	Unison Enviro Private Limited	19,856	NA	3,619	15
23	6.15	Indraprastha Gas Limited	8,902	NA	10,564	15
24	6.16	Naveriya Gas Private Limited	21,223	NA	620	2

25	6.17	Bharat Petroleum Corporation Limited	10,300	NA	1,441	3
26	6.18	Gujarat Gas Limited	13,050	NA	0	8
27	7.01	Sholagasco Private Limited	43,658	NA	0	0
28	8.01	Indian-Oil Adani Gas Private Limited	7,592	NA	0	2
29	8.02	Indraprastha Gas Limited	14,604	NA	9,951	10
30	8.03	HPOIL Gas Private Limited	20,624	NA	6,757	8
31	8.04	HPOIL Gas Private Limited	38,760	NA	3,740	6
32	8.05	Indian-Oil Adani Gas Private Limited	16,026	NA	0	5
33	8.06	Bagpat Green Energy Private Limited	10,496	NA	0	3
34	9.01	Indian Oil Corporation Limited	9,29,842	211	0	0
35	9.02	Purba Bharati Gas Private Limited	95,001	21	285	0
36	9.03	Purba Bharati Gas Private Limited	3,21,001	51	0	0
37	9.04	Indian Oil Corporation Limited	14,271	12	0	1
38	9.05	Think Gas Begusarai Private Limited	1,69,787	25	0	4
39	9.06	Indian-Oil Adani Gas Private Limited	37,591	46	0	0
40	9.07	IRM Energy Private Limited	91,000	35	0	9
41	9.08	Adani Gas Limited	87,005	20	0	6
42	9.09	Adani Gas Limited	12,098	4	0	3
43	9.10	Adani Gas Limited	90,191	25	0	6
44	9.11	Torrent Gas Private Limited	77,400	45	0	12
45	9.12	Adani Gas Limited	1,75,007	30	0	13
46	9.13	Gujarat Gas Limited	1,750	4	122	5
47	9.14	Adani Gas Limited	60,464	12	0	5
48	9.15	Indian-Oil Adani Gas Private Limited	32,360	45	0	5
49	9.16	Adani Gas Limited	1,50,464	60	0	12
50	9.17	HCG (KCE) Private Limited	2,51,370	46	0	2
51	9.18	Haryana City Gas (KCE) Private Limited	1,38,815	46	24	3
52	9.19	Hindustan Petroleum Corporation Limited	98,000	38	5,075	8
53	9.20	Adani Gas Limited	1,81,019	60	1,476	12

54	9.21	Bharat Gas Resources Limited	28,170	10	1,000	1
55	9.22	Indian Oil Corporation Limited	79,052	99	0	5
56	9.23	GAIL Gas Limited	50,000	30	6,272	7
57	9.24	Unison Enviro Private Limited	1,01,000	42	0	4
58	9.25	Adani Gas Limited	1,10,099	11	0	2
59	9.26	Bharat Gas Resources Limited	53,850	24	0	4
60	9.27	Bharat Gas Resources Limited	6,200	4	0	1
61	9.28	GAIL Gas Limited	3,50,000	100	8,959	13
62	9.29	Maharashtra Natural Gas Limited	1,13,115	37	1,269	7
63	9.30	Indian-Oil Adani Gas Private Limited	4,21,277	142	0	3
64	9.31	Indian-Oil Adani Gas Private Limited	3,38,518	130	0	3
65	9.32	Indian-Oil Adani Gas Private Limited	3,67,176	125	0	0
66	9.33	Indian-Oil Adani Gas Private Limited	6,00,000	200	0	10
67	9.34	Think Gas Bhopal Private Limited	5,50,222	104	7	16
68	9.35	Indian Oil Corporation Limited	4,900	7	506	1
69	9.36	Indian Oil Corporation Limited	7,861	18	810	3
70	9.37	Bharat Gas Resources Limited	15,600	8	1,580	2
71	9.38	Bharat Gas Resources Limited	7,08,100	106	0	13
72	9.39	Maharashtra Natural Gas Limited	9,37,965	156	26,448	32
73	9.40	Unison Enviro Private Limited	9,999	30	0	4
74	9.41	Bharat Gas Resources Limited	3,76,700	64	786	9
75	9.42	Maharashtra Natural Gas Limited	25,779	25	1,755	6
76	9.43	Bharat Gas Resources Limited	22,600	21	0	0
77	9.44	GAIL Gas Limited	1,00,000	20	1,395	2
78	9.45	Adani Gas Limited	1,50,464	20	0	4
79	9.46	Bharat Gas Resources Limited	13,910	11	0	0
80	9.47	GAIL Gas Limited	51,000	15	1,507	2

81	9.48	Bharat Gas Resources Limited	12,550	10	0	0
82	9.49	Bharat Gas Resources Limited	18,200	19	0	0
83	9.50	Torrent Gas Private Limited	1,66,644	27	0	3
84	9.51	East Coast Natural Gas Private Limited	2,75,000	130	0	0
85	9.52	Torrent Gas Private Limited	5,20,200	54	46	17
86	9.53	Think Gas Ludhiana Private Limited	4,51,317	47	179	12
87	9.54	Think Gas Ludhiana Private Limited	3,86,147	51	0	10
88	9.55	AGP CGD India Private Limited	5,51,111	80	72	6
89	9.56	Torrent Gas Private Limited	13,20,000	132	0	0
90	9.57	Torrent Gas Private Limited	60,300	27	5	11
91	9.58	Adani Gas Limited	2,70,056	25	0	6
92	9.59	Adani Gas Limited	4,00,583	70	0	15
93	9.60	Dholpur CGD Private Limited	18,000	14	0	5
94	9.61	AGP CGD India Private Limited	11,51,111	111	0	0
95	9.62	Torrent Gas Chennai Private Limited	33,00,000	222	0	0
96	9.63	Indian Oil Corporation Limited	9,12,783	273	0	2
97	9.64	Adani Gas Limited	3,00,089	40	0	9
98	9.65	AGP CGD India Private Limited	41,311	11	0	2
99	9.66	Indian Oil Corporation Limited	3,37,062	158	0	0
100	9.67	Adani Gas Limited	3,75,005	75	0	15
101	9.68	Megha Engineering & Infrastructure Limited	99,999	12	0	0
102	9.69	Indian Oil Corporation Limited	5,731	5	0	0
103	9.70	Megha Engineering & Infrastructure Limited	99,999	12	0	0
104	9.71	Torrent Gas Private Limited	3,10,770	54	0	14
105	9.72	Megha Engineering & Infrastructure Limited	4,15,000	110	0	0
106	9.73	Megha Engineering & Infrastructure Limited	3,50,000	75	550	1

107	9.74	Tripura Natural Gas Company Limited	11,514	6	0	5
108	9.75	Tripura Natural Gas Company Limited	15,800	6	7,015	6
109	9.76	Indian-Oil Adani Gas Private Limited	1,43,404	46	0	7
110	9.77	Indian-Oil Adani Gas Private Limited	58,658	24	352	9
111	9.78	Bharat Gas Resources Limited	18,169	20	1,824	6
112	9.79	Torrent Gas Private Limited	1,18,800	27	505	19
113	9.80	Green Gas Limited	4,000	4	841	2
114	9.81	Torrent Gas Private Limited	1,78,200	36	52	16
115	9.82	Indraprastha Gas Limited	1,05,543	36	16,625	10
116	9.83	Torrent Gas Private Limited	1,54,800	27	728	15
117	9.84	Green Gas Limited	3,000	2	0	1
118	9.85	GAIL Gas Limited	3,00,001	50	9,416	6
119	9.86	Indian-Oil Adani Gas Private Limited	2,47,852	80	0	12
Total			228,20,210	4,603	4,55,322	811

Annexure-2**ANNEXURE REFERRED TO IN REPLY TO PART (b) AND (c) OF LOK SABHA STARRED QUESTION NO. 188 TO BE ANSWERED ON 2ND AUGUST, 2021 REGARDING CITY GAS DISTRIBUTION.****Status of Penalties imposed on CGD Entities**

Sr. No.	Geographical Area	Entity Authorized	Amount of PBG Encashed (Rs.)	Reason for Encashment (Non Achievement of)
1	Firozabad	Gail Gas Limited	75,00,000	PNG Domestic Connections, Infrastructure (Inch-Km.) (u/r 16)
2	Kanpur	Central UP Gas Limited	1,50,00,000	PNG Domestic Connections, Infrastructure (Inch-Km.) (u/r 16)
3	Bareilly	Central UP Gas Limited	1,50,00,000	PNG Domestic Connections, Infrastructure (Inch-Km.) (u/r 16)
4	Gwalior	Aavantika Gas Limited	50,00,000	PNG Domestic Connections, Infrastructure (Inch-Km.) (u/r 16)
5	Indore (including Ujjain)	Aavantika Gas Limited	75,00,000	PNG Domestic Connections, Infrastructure (Inch-Km.) (u/r 16)
6	Agra	Green Gas Limited	75,00,000	PNG Domestic Connections, Infrastructure (Inch-Km.) (u/r 16)
7	Pune	Maharashtra Natural Gas Limited	150,00,000	PNG Domestic Connections, Infrastructure (Inch-Km.) (u/r 16)
8	Moradabad	Siti Energy Limited	50,00,000	PNG Domestic Connections, Infrastructure (Inch-Km.) (u/r 16)
9	Sonipat	GAIL Gas Limited	61,17,000	PNG Domestic Connections (u/r 16)
10	Dewas	GAIL Gas Limited	49,01,000	PNG Domestic Connections (u/r 16)
11	Meerut	GAIL Gas Limited	144,18,000	PNG Domestic Connections (u/r 16)
12	Kota	GAIL Gas Limited	99,45,000	PNG Domestic Connections (u/r 16)
13	Mathura	Sanwariya Gas Limited	110,84,250	PNG Domestic Connections and Gas Tie-up (u/r 16)
14	Mathura	Sanwariya Gas Limited	5,00,000	Violation of terms and Conditions (Under section 28)
15	Jalandhar	Jay Madhok Energy Pvt. Ltd.	50,00,000	PNG Domestic Connections and Infrastructure (Inch-km.) and Gas tie-up (u/r 16)
16	Jhansi	Central UP Gas Limited	1,50,00,000	PNG Domestic Connections, Infrastructure (Inch-Km.) (u/r 16)
17	Mathura	Sanwariya Gas Limited	140,00,000	Civil Penalty u/s 28 of PNGRB Act, 2006 for operations of CNG Stations outside the GA of Mathura
18	Jalandhar	Jay Madhok Energy Pvt. Ltd.	100,00,000	PNG Domestic Connections and Infrastructure (Inch-km.) and Gas tie-up (u/r 16)
19	Ludhiana	Jay Madhok Energy Pvt. Ltd.	300,00,000	Authorization cancelled, Violation of terms and Conditions (Under section 28),PNG Domestic Connections and Infrastructure (Inch-km.) and FC (u/r 16)
20	Kutch East	Jay Madhok Energy Pvt. Ltd.	2,00,00,000	Authorization cancelled, Violation of terms and Conditions (Under section 28),PNG Domestic Connections and Infrastructure (Inch-km.) and FC (u/r 16)